

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

The Director ,
Central Detective Training Institute,
Bureau of Police Research & Development,
Government of India, Ministry of Home Affairs,
CFIs Complex, Sec. 36 A, Chandigarh

No: 22158/RG/GS

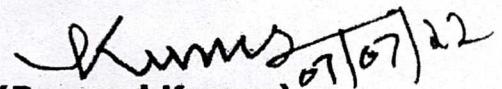
Dated: 07-07-2022

Subject: Invitation of Nomination of Judicial officers for Physical Mode Courses and Online Courses/ Webinars to be Conducted during the Month of July to September, 2022.

Ref: Your Letter dated 26.05.2022.

In continuation to this office letter of even number dated 29.06.2022, I am desired to intimate you that Hon'ble the Chief Justice has been pleased to nominate Shri Pravin Pandoh, Special Municipal Magistrate, Jammu, in place of Sh.Khurshid-ul-Islam, Chief Judicial Magistrate, Handwara for the training course "**Integrated Course on Scientific Aids to Investigation and Analysis of Scientific Evidence for Judicial Officers, Prosecutors and Police Officers**" to be conducted via physical mode for one week w.e.f. 11.07.2022 to 15.07.2022.

Yours faithfully


(Permod Kumar)

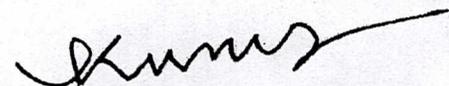
Additional Registrar (Adm)

No: 22159-62/RG/GS

Dated: 07-07-2022

Copy to :

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Director Judicial Academy, Srinagar.
3. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar for information and with the request to upload the same on the official website of J&K, High Court for information of all concerned.
4. Shri Pravin Pandoh, Sp. Municipal Magt, Jammu. for information and n/a. Besides, this, a copy of communication of Director, Central Detective Training Institute, Chandigarh, received by this registry in this regard, is also enclosed with the request to share the requisite details with the concerned quarter and remain in touch with them for confirmation of your nomination.



Additional Registrar (Adm)

Speed post/E-MAIL



Central Detective Training Institute

Bureau of Police Research & Development,

Govt of India, Ministry of Home Affairs,

CFIs Complex, Sec 36A, Chandigarh

Tel. 0172-2602216 & 2647465

Telefax: 0172-2660312

Email: cdtstrg@chd.nic.in

Dated: May 26th, 2022

No.3/CDTI/TRG/2022-23/9/2-15

G-5
J-3
27-5-22

To

1. **The Registrar General, Punjab & Haryana High Court, Sector-1, Chandigarh-160001.** → 9/2
2. **The Registrar General, High Court of Uttarakhand, Nainital-263002, Uttarakhand.** → 9/3
3. **The Registrar General, High Court of Himachal Pradesh, Revenswood, Shimla-171001; Himachal Pradesh.** → 9/4
4. **The Registrar General, High Court of Jammu & Kashmir and Ladakh, Jahangir Chowk, Srinagar-190009, Jammu & Kashmir.** → 9/5

Sub: **Invitation of Nominations of Judicial Officers for Physical Mode courses and Online Courses/Webinars to be conducted during the month of July to Sept., 2022-reg.**

Sir,

The Central Detective Training Institute, Chandigarh, functioning under the aegis of Bureau of Police Research & Development, Ministry of Home affairs, Govt. of India, conducts various courses on Crime Investigation and legal aspects related to criminal justice system. These courses are attended by the Police officers of India as well as foreign countries, Prison Officers, Judicial Officers and prosecutors.

The following **training programme/online course is being conducted for Judicial Officers, Prosecutors and Police officers** of Northern States of India as mandated by MHA & BPRD Hqrs. during the month of July to September, 2022 :-

S. No.	Name of the Training Course	Mode	Duration	From	To	Level of Participants	Seats to each State
1.	Integrated course on Scientific Aids to Investigation & Analysis of Scientific Evidence for Judicial Officers. Prosecutors & police officers.	Physical	1 week	11.07.22	15.07.22	Judicial Officer, Prosecutors and Police officers.	Judicial Officers 05
2	Webinar on 'Cyber Vulnerabilities' for Judicial Officers & Prosecutors (As a part of Azaadi Ka Amrit Mahotsav).	Online	10.30 am To 1310 pm		13.7.22	Judicial Officers and Prosecutors	Judicial Officers 05
3	Webinar on 'Forensics Aids to Investigation in collaboration with CFSL' for Judicial Officers, Prosecutors & police officers.	Online	10.30 am To 1310 pm		27.9.22	Judicial Officers, Prosecutor & Police Officers	Judicial Officers 05

2. It is requested that the nominations of **five (05) Judicial officers** for each above Physical Mode and Webinar may please be sent to the undersigned through email cdlstrg@chd.nic.in or by Fax 0172-266312 **by 20th June, 2022** as per format given below:-

S.No.	Name & Rank	Present place of posting	Mobile No.	Whatsapp No.	email i.d. (NIC email IDs preferable)
1.					

3. The classes will be held online **on WebEx platform**. We will share the link of the classes well in advance with all the nominated participants and also send online registration links.

4. **JOINING INSTRUCTIONS FOR PHYSICAL MODE COURSES:**

(i) **ELIGIBILITY CRITERIA:** -

(b) The level of participants shall be Judicial Officers.

(ii) **Address for all correspondence is: - Director, Central Detective Training Institute, MHA, Govt. of India, CFIs Complex, Plot No. 2, Dakshin Marg, Sector 36-A, Chandigarh. Phone Nos. 0172-2602216 & 2647465 : Fax No. 0172-2660312.**

(ii) The Judicial Officers **shall stay at Judicial Academy, Chandigarh at their own cost and may book rooms in advance.**

(iv) The session would commence at 0920 hrs. sharp every day.

(v) The officers coming for training should intimate their arrival and stay plans.

(vi) The officers can contact, Sh. Gurcharan Singh, Cyber Faculty on mobile number 9781713329 for any further clarification.

(iii) Nominees shall draw the admissible TA/DA for the duration of the course; Chandigarh (UT) is a "B-2" class city.

(viii) Chandigarh is well connected through rail & roads. Railway station is at a distance of 12 KMs from CDTI and other major railway junction is Ambala, which is 48 KMs from the Chandigarh. The schedule of the following three important trains connected to it from Delhi is given below: -

	<u>Dep. From Delhi</u>	<u>Arrival at Chandigarh</u>
i) Shatabadi Express	0730 hrs.	1030 hrs.
	1710 hrs.	2000 hrs
ii) Himalayan Queen	0600 hrs.	1000 hrs.
iii) Kalka Mail	2140 hrs.	0240 hrs.

(x) Nominee officers may arrange their return journey tickets to avoid any inconvenience at later stage.

(xi) There is arrangement of Boarding on cooperative basis. **No family accommodation is available, therefore, spouse of trainee officers are not allowed to accompany them or stay in CDTI, Hostel.**

(xii) T-Shirt & Jeans are not permitted in the class room.

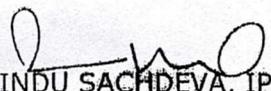
5. **General Instructions for Webinar for Participants/Trainees:**

The resource persons for the Webinar will be renowned in-house faculty members of CDTI, Chandigarh as well as a visiting faculty members with various State Police Academies and Judicial Academies.

- (i) *The officers can attend the Webinar using desktops, laptops or even their Smart phones from any location.*
- (ii) *The timing of the Webinar will be from 10.30 am to 1310 pm.*
- (iii) The officers are advised to use their proper names while registering/logging in, to be easily identified.
- (iv) All the participants must ensure that they have robust internet connectivity so that the e-learning process can go on uninterrupted and without buffering.
- (v) For any query, you may kindly contact to Sh. Gurcharan Singh, Cyber Faculty, CDTI, on Mobile No. 9781713329.
- (vi) The link of Webinar will be sent to participants on their Whatsapp No. in the morning of well before starting of the Webinar.
- (vii) The participants will be awarded a participation Certificate.

Copy of the joining instructions may also please be sent to the individual officers nominated for the courses so that they are well aware of the instructions and other norms before their arrival at the CDTI Chandigarh.

Yours faithfully,


(RANI BINDU SACHDEVA, IPS)
Director